

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.3507
TO BE ANSWERED ON 02.01.2019**

CONSTRUCTION OF ROB/FOB

†3507. SHRI A.T. NANA PATIL:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details with regard to the construction of FOBs and ROBs in Jalgaon district of Maharashtra;**
- (b) whether Pimprala, Dudh Federation, Shivaji Nagar Kajgaon Tq. Bhadgaon and Asoda ROBs of Jalgaon have been selected for the above works; and**
- (c) if so, the details thereof and if not, the reasons for not undertaking the construction work at these places, despite approval for many years?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a): Road Over Bridge (ROB): The details of sanctioned ROBs in Jalgaon District of Maharashtra are as follows:

- 1. Pimprala ROB in lieu of Level Crossing (LC) No. 147.**
- 2. Kajgaon ROB in lieu of LC No. 126.**
- 3. Asoda ROB in lieu of LC No. 149.**
- 4. Shivajinagar ROB.**

Foot Over Bridge (FOB): There are two sanctioned works of FOBs at Jalgaon station.

- 1. Extension of existing FOB at Jalgaon – Already completed & commissioned**
- 2. Construction of New FOB at Jalgaon – Work is in Progress.**

(b): The work of construction of ROBs at Pimprala, Kalgaon, Asoda and Shivajinagar has been sanctioned. However, work of ROB at Dudh foundation will be sanctioned on availability of consent of Cost Sharing and LC closure from State Government.

(c): Ministry of Railways and State Government of Maharashtra, have signed Memorandum of Understanding (MoU) that all ROBs sanctioned in Maharashtra State will be constructed by Government of Maharashtra on Single entity basis. Therefore, these ROBs are also being constructed by Government of Maharashtra.
